

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

WEDNESDAY, 16th MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.00 P.m.

The day was allotted for Government Business.

1. **Questions:**

Questions Nos. 155 – 159 were taken up and disposed off.

2. **Call Attention Notice:**

Shri John Leslee K. Sangma, MLA called the attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the “Meghalaya Guardian” dated 10th February, 2016 under the caption “Government focus on beautification of Tura”.

Dr. Mukul Sangma, Chief Minister replied.

3. **Dr. Ampareen Lyngdoh**, Minister in-charge Urban Affairs Department introduced The Meghalaya Apartment Ownership Bill, 2016.

4. **General Discussion on the Budget:**

Dr. Donkumar Roy, Leader of Opposition, initiated discussion on the Budget discussion.

:2:

(At 11.30 a.m., Shri R.V. Lyngdoh was in the Chair)

Other Hon'ble Members who participated in the discussion were Shri Ardent M. Basaiamoit, Shri K.P. Pangniang.

(At 1.20 P.M., Hon'ble Speaker was in the Chair)

Dr. Jemino Mawthoh also participated and he was still continuing with his speech.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 17th March, 2016.

*Dated Shillong,
the 16th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*